

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Coram:

Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Date: 18.9.2015

In matter of

**Central Electricity Regulatory Commission (Power System Development Fund)
(First Amendment) Regulations, 2014**

Statement of Reasons

1. The Government of India, Ministry of Power has sanctioned the “Scheme for utilisation of gas based power generation capacity” vide O.M. NO4/2/2015-Th.I dated 27th March, 2015. The scheme envisages supply of imported spot RLNG “e-bid RLNG” to the stranded gas based plants as well as the plants receiving domestic gas. The scheme is eligible for stranded gas based plans and those plants receiving domestic gas whose actual average PLF achieved during April-January 2014-15 was below the target PLG. The scheme also provides for PSDF support by the Government of India to the Discom through a transparent reverse e-bidding process. The support from PSDF is available only for the incremental PLF above the base PLF achieved by the gas based plant during April-January, 2014 and upto the target PLF. The incremental generation will be as defined by EPMC.
2. In order to facilitate implementation of the Scheme, it was proposed to add the following sub-clauses after clause (3) of Regulation 4 of the Central Electricity Regulatory Commission (Power System Development Fund) Regulations, 2014:

“(3A) Notwithstanding anything contained in these regulations, any scheme sanctioned by the Central Government in the interest of development of power system which requires support from PSDF as part of the scheme shall be eligible for assistance from PSDF.”

3. Decision of the Commission:

Since no comments have been received in this regard, proposed regulation shall be added as under in the final Regulations:

“(3A) Notwithstanding anything contained in these regulations, any scheme sanctioned by the Central Government in the interest of development of power system which requires support from PSDF as part of the scheme shall be eligible for assistance from PSDF.”

sd/-
(A.S. Bakshi)
Member

sd/-
(A. K. Singhal)
Member

sd/-
(Gireesh B. Pradhan)
Chairperson